



Government of Jammu and Kashmir  
Home Department, Civil Secretariat, J&K  
Srinagar/Jammu

Notification

Jammu, the 6<sup>th</sup> December, 2018

**SRO540** .- In exercise of powers conferred by section 22 of the Jammu and Kashmir Requisitioning and Acquisition of Immovable Property Act, 1968, the Government hereby direct that for sub-rule (2-A) of Rule-9 of the Jammu and Kashmir Requisitioning and Acquisition of Immovable Property Rules, 1969 the following shall be substituted; namely:-

“(2-A) In determining the compensation of agricultural and other lands under clause(a) of sub-section(2) of section 8 of the Act, the Competent Authority shall have regard to the following rates of rent with effect from 16.02.2013 to 15.02.2018, which the Government consider minimum for different categories of lands in the State”:-

Sr. No.	Category of land.	Rates of rent per kanal per annum.
1.	<b>Class-I.</b> a). Irrigated b). Irrigated (double cropped)	Rs. 5578.00 Rs. 6743.00
2.	<b>Class-II.</b> a). Irrigated b). Un-irrigated.	Rs. 5280.00 Rs. 2293.00
3.	<b>Class-III.</b> a). Uncultivable	Rs. 1476.00
4.	Fruit bearing orchards.	Rs. 16,500.00
5.	Lands falling under Jammu Municipal Corporation/Srinagar/Jammu and Cantonment areas in Srinagar/Jammu.	Rs. 55,687.00
6.	Lands falling under Municipal Councils (including Poonch Municipal Council).	Rs. 27,843.00
7.	Lands falling under Municipal Committees	Rs. 16,356.00

By Order of Government of Jammu and Kashmir.

Sd/-

(R.K Goyal) IAS,  
Principal Secretary to the Government,  
Home Department

Dated:- 06 -12-2018

No. Home/CL-49/76-II

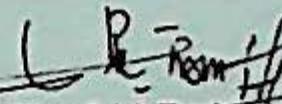
Copy to the:-

1. Chief Secretary, Civil Secretariat, J&K.



Government of Jammu and Kashmir  
Home Department, Civil Secretariat, J&K  
Srinagar/Jammu

2. Financial Commissioner, Revenue, J&K.
3. All Principal Secretaries to the Government.
4. Principal Secretary to Hon'ble Governor, J&K.
5. Director General of Police, J&K Jammu.
6. Resident Commissioner, J&K Government, New Delhi.
7. Divisional Commissioner, Kashmir.
8. Divisional Commissioner, Jammu.
9. Commissioner/Secretary to Government, Revenue Department.
10. Secretary to the Government Department of Law, Justice and Parliamentary Affairs (w.7.s.c).
11. Principal, Director Defence Estates, Northern Command, Satwari, J&K Jammu.
12. OSD to Hon'ble Advisor(G).
13. OSD to Hon'ble Advisor(K).
14. OSD to Hon'ble Advisor(V).
15. All Deputy Commissioners \_\_\_\_\_
16. Director Information, J&K.
17. General Manager, Government Press, Srinagar/Jammu.
18. Special Secretary to Chief Secretary J&K.
19. Private Secretary to Principal Secretary(Home).
20. In-Charge Website Home Department.
21. Government Order file/Stock file.

  
(Rashid Raina) KAS, 06.12.18

Under Secretary to the Government,  
Home Department

